

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 674
ANSWERED ON TUESDAY, THE 13th DECEMBER, 2022**

CSR PROJECTS IN PUNJAB

QUESTION

674. DR. ASHOK KUMAR MITTAL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the works/projects completed under Corporate Social Responsibility (CSR) in Punjab, sector-wise;
- (b) the details and names of the projects which have not been completed under CSR, along with the reasons therefor;
- (c) whether any action has been taken by Government against the nodal agencies for not completing the projects on time; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS
[RAO INDERJIT SINGH]

(a) to (d): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities based on the recommendations of its CSR Committee. Section 135 of the Act read with Rule 4 of the Companies (CSR Policy) Rules, 2014 prescribes that the Board of the company is empowered to undertake its CSR activities either by itself or through Implementing Agencies as mentioned in the said rule.

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. On the basis of annual filings made by the Companies in the MCA 21 registry, development Sector-wise details of CSR spent by Companies in the state of Punjab during Financial Years (FY) 2018-19, 2019-20 and 2020-21 are at Annexure. However, completion status of CSR projects is not maintained by the Government. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of Companies Act, 2013 after due examination of records and following due process of law.

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UN-STARRED QUESTION NO. 674 FOR 13.12.2022

Development Sector Wise CSR expenditure in Punjab (in Rs. Crores)				
S.N.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21
1	Agro Forestry	-	0.50	0.37
2	Animal Welfare	0.87	1.29	3.12
3	Armed Forces, Veterans, War Widows/ Dependants	0.36	0.16	0.48
4	Art And Culture	0.99	1.27	0.63
5	Conservation of natural resources	0.45	0.01	0.30
6	Education	38.37	44.50	43.92
7	Environmental Sustainability	50.01	14.68	13.01
8	Gender Equality	0.79	0.98	0.48
9	Health Care	33.99	63.95	47.71
10	Livelihood Enhancement Projects	1.97	1.37	1.01
11	Poverty, Eradicating Hunger, Malnutrition	2.25	17.76	9.75
12	Rural Development Projects	10.76	16.98	4.94
13	Safe Drinking Water	0.69	0.83	0.52
14	Sanitation	8.03	8.01	0.56
15	Senior Citizens Welfare	1.24	2.76	1.08
16	Setting Up Homes And Hostels For Women	0.01	-	-
17	Setting Up Orphanage	0.02	0.05	0.00
18	Slum Area Development	0.27	0.02	0.07
19	Socio-Economic Inequalities	1.02	1.62	2.25
20	Special Education	0.30	0.76	0.40
21	Technology Incubators	-	0.01	0.76
22	Training To Promote Sports	2.34	2.26	1.69
23	Vocational Skills	7.41	5.38	3.60
24	Women Empowerment	4.72	3.36	0.65
Grand Total (in Cr.)		166.85	188.52	137.29

(Data up to 30.09.2022) [Source: National CSR Data Portal]
